

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

129. I.A. 185/2023

I.A. 152/2023

I.A. 146/2023

I.A. 135/2023

I.A. 103/2023

I.A. 102/2023

I.A. 101/2023 IN C.P. 285/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Union of India

V/s.

High Performance Products Industries

Private Limited.

Appearance

For Petitioner: Adv. Chaitanya Chavan i/b Gaurav Jaiswal
(union of India)

For Respondent: Adv. Vilan Bave R-4 and R-5, R-11 to15.

SECTION 241(2) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 154/2023 be listed along with above applications on **18.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

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